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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

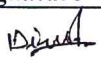
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.127,130&259/2018 CP(IB) No.259/7/HDB/2017
NAME OF THE COMPANY	Leo Meridian Infrastructures & Hotels Pvt Ltd
NAME OF THE PETITIONER(S)	Smt. Ajitha Yogesh
NAME OF THE RESPONDENT(S)	Leo Meridian Infrastructures & Hotels Pvt Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Ajitha Yogesh	Advocate	8374 889552	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Dinesh Kumar	Advocate		

ORDER

Counsel for financial creditor is present. Counsel for corporate debtor is also present.

IA No.127,130&259/2018, are listed today.

Counsel requested time for filing objections in the above IA's.

Actually matter is listed today as last chance.

Again this matter is listed to 04.09.2018 for filing objections.

No further adjournment will be given.


Member(Judl)